

Annexure-6

Name of the Corporate Debtor : Naresh Retail Mart LLP  
 Date of Commencement of Liquidation: 18/09/2023; List of stakeholders as on 18/09/2023  
 List of other stakeholders, if any (other than Workmen, Employees and Government Dues)

| Sl No. | Details of Claimant  |                 |                | Details of claim received |   |   | Details of claim admitted                 |                   |  |     | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any   |
|--------|--|-----------------|----------------|---------------------------|---|---|---|-------------------|--|-----|----------------------------|--|--------------------------|------------------------------------|---|
|        | Name of the Creditor   | Date of receipt | Amount claimed | Amount of claim admitted  | Nature of claim                                 | Amount covered by lien or attachment pending disposal | Whether lien/attachment removed? (Yes/No) | Amount Guaranteed | % share in total amount of claims admitted |     |                            |  |                          |                                    |   |
| 1      | Mega Mall Management Services Pvt Ltd<br>Avani Riverside Mall<br>32, Jagat Banerjee Ghat Road, Howrah-711102 | 12/10/2023      | 1880102        | 344895                    | Common Area Maintenance and Electricity Charges | NIL   | NIL                                       | NIL               | 18.34%                                     | NIL | NIL                        | 1535207  | NIL                      |                                    | Post ICD period claims not admitted due to non-operation of Naresh Retail Mart LLP by the erstwhile RPs |



NETAI BASAK  
 INSOLVENCY PROFESSIONAL  
 IBI/PA-003/JP-N00327/2020-2021/13421